130

Workers in Silk Industry

7040. SHRI OSCAR FERNANDES: Will the Minister of LABOUR be pleased to state :

- (a) the number of workers in Silk Industry in various States in the country;
- (b) wages earned by each category in different States; and
- (c) what welfare measures Government have taken to safeguard the interest of the poor workers?

MINISTER IN THE MINISTRY OF LABOUR VIR): (a) DEPUTY THE (SHRI statement giving information regarding the registered silk factories as reported by Labour Bureau, Simla, is attached. The total number of workers in sericulture industry is, however, estimated at 40 lakhs.

- (b) Wages earned by workers in the silk factories in each category differ from State to State. As regards sericulturists, most of them, employed.; are self-
- (c) It is the State Governments or the Administrations concurned which have to adopt welfare measures for the wor-kers in the silk industry in their States as the industry falls in the State sphere.

Statement

The estimated average daily number of workers employed in Silk Industry (in registered factories) during 1979

Name of the State/Union Territory							No. of estimated workers in				
N.Firs of the St	1:3/	O RIO	n rer	rnor	y		Spinning, weaving and finishing of Silk textiles	Printing, dyeing and bleaching of Silk textiles	synthetic fibre	Total	
1							2	3	4	5	
Andhra Pradesh	٠	•	•	•	•	•	3,472	80	43	3,595	
Assam .		*	•	•	•	•	258	• *	9.0	258	
Bihar .						٠	653	61	6!	714	
Gujarat .	ě						2,680		93	2,773	
Haryana .	*						255	**	478	733	
Iimachal Prades	h.								41	41	
ammu and Kash	mir	*					2,167	3* *1	9090	2,167	
Carnataka						٠.	11,545	432	450	12,427(E	
Madhya Pradesh			÷				435	95	20	550	
Aaharasthra	ě				(4)		6,236	4,482	4,511	15,229	
Drissa .							210	400		210	

121

31,241

13

6,272

5,586

134

43,099

The above figures are provisional.

Goa, Daman and Diu .

(E) Estimated by repeating the figures of previous year.

TOTAL

Industrial Development of Punjab

7041. SHRI L. S. TUR: Will the Mini ster of PLANNING be pleased to state:

- (a) Whether it is fact that Punjab is seriously lagging behind in industrial development in relation to other States such as Maharastra,
- (b) if so, in order to ensure a balanced growth of agriculture and industry in Punjab whether Government propose to consider Central Public Sector investment in various suitable Industries such as Telephones, integral coaches, Aeronautical etc. to ensure that Punjab's legitimate interests are safeguarded and also to ensure that it continues to do its share in national interest as the Granary of the country; and
- (c) Whether Government would issue necessary guidelines to various public sector industries in this direction to ensure correct, fair and equitable distribution of the public sector Industries and fulfil the natural aspiration of the weaker sections of work force in the States?

THE MINISTER OF PLAN-NING (SHRI S.B. CHAVAN):
(a) No, Sir, Though in absolute volume the industrial output in Punjab is lower than in some other States like Maharastra, Punjab has witnessed a more rapid growth in industrial development, in terms of percentage of growth of invested capital and industrial output as compared to All India average during the rejied 1974-75 to 1978-79.

(b) and (c) : Balanced regional development is an accepted policy of the Government. Central investments in public sector enterprises are, however, largely in capital intensive industries in which technoeconomic considerations considerations become paramount in locational decisions. Subject to this, every attempt is made to spread Central investments in public sector enterprises in as equitable a manner as possible, The claims pf Punjab for the location of Central Public sector enterprises on which locational decisions are yet to be taken would be duly into account.

बिहार में पत्थर खदानों की ग्रौर कर्मचारी भविष्य निधि की बकावा राशि

7042. श्री विलोक चन्द्र: क्या श्रम मंत्र: यह बताने की कृपा करेंगे कि:

(क) क्या बिहार में ऐसे अनेकों पत्थर खदान हैं जिनकं: सिब्बंदियों ने कर्मचारी भविष्य निधि ग्रंशदान कं: बकाया राशि का भुगतान नहीं किया है और ही निर्दाक्षण के प्रयोजन से वहां कोई न ग्रिधकारी नियुक्त किया गया है;
 श्रीर